

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3820
ANSWERED ON:19.04.2010
COMPENSATION TO FAMILIES OF MARTYRS
Mahendrasinh Shri Chauhan ,Singh Shri Ravneet

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has received representations from Officers and Personnel Below Officer Ranks who had served in Armed Forces during 1962, 1965 and 1971 wars;
- (b) if so, the details thereof including their demands;
- (c) whether several facilities i.e. Ex-servicemen Contributory Health Scheme, special pension, CSD Canteen facilities have been denied to them;
- (d) if so, the reasons therefor;
- (e) whether the government proposes to take certain policy decisions to ameliorate the sufferings of the said war veterans; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) & (b): Representations have been received from Officers and Personnel Below Officer Ranks who had served in the Armed Forces during 1962, 1965 and 1971 wars and their demand relates to grant of pension and ECHS facilities.
- (c) & (d): All eligible Ex-servicemen Officers and Personnel Below Officer Ranks (PBORs) who have served in the above mentioned wars, are granted special pension, canteen and Ex-servicemen Contributory Health Scheme (ECHS) facilities as per their entitlement and eligibility.
- (e) & (f): Welfare of ex-servicemen is a continuous process and all eligible ex-servicemen are in receipt of entitled facilities. All efforts are made on an on-going basis by the Department of Ex-servicemen Welfare to address the concerns of ex-servicemen.